

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 114**  
**(IB)-581(PB)/2019**

**IN THE MATTER OF:**

Sh. Upendra Sood & Smt. Jyotsna Sood                   .... Applicants/petitioners  
v.  
M/s. Indirapuram Habitat Centre Pvt. Ltd.           .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 21.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-                   Mr. Mansij Arya, Adv.  
For the Respondent:                   Mr. Ashutosh Gupta, Mr. Gaurav Rana &  
  Mr. Abhishek Aggarwal, Advs.

**ORDER**

For order see, CP. No. (IB)-129(PB)/2019.

21.08.2019  
Ritu Sharma